GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 1039 TO BE ANSWERED ON 15.12.2022

FEMALE GIG WORKERS

1039. SHRI DEREK O' BRIEN:

Will the Minister of Labour and Employment be pleased to state:

- (a)whether Government has the total number of last-mile delivery workers who joined the gig workers category this year;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c)whether Government has any record of how many of these last-mile delivery workers to join this year have been females;
- (d)if so, the details thereof, if not, the reasons therefor;
- (e)whether Government is aware of the challenges faced by these female workers in terms of discrimination and violence; and
- (f) if so, details of steps Government proposes to ensure female worker's access to safe and sustainable livelihood?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

- (a) to (d): For the first time, the definition of 'gig worker' and 'platform worker' has been provided in the Code on Social Security, 2020. The Government has launched e-Shram portal on 26.08.2021 for registration and creation of a Comprehensive National Database of Unorganized Workers including gig and platform workers. It allows a person to register himself or herself on the portal on self-declaration basis, which is spread across around 400 occupations. The revised module for gig workers and platform workers was made live on eShram Portal in September, 2022. Till 9th December, 2022, the total number of Platform Workers registered on eShram portal after launch of this module is 3,333 and out of this female workers is 900.
- (e) & (f): The Code on Social Security, 2020 envisages framing of suitable social security schemes for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc.

However, the Code has not yet come into force.
